

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 207 of 2014**

**Dated : 24<sup>th</sup> November, 2014**

**In the matter of:**

**Green Infra Wind Far Assets Ltd. ... Appellant(s)**

**Versus**

**Jaipur Vidyut Vitran Nigam Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Bindu Das for R-2  
Mr. Bipin Gupta and  
Mr. S.K. Bansal for R-1

**ORDER**

As the Bench did not assemble today, the matter is posted for further hearing on **10<sup>th</sup> December, 2014.**

**Court Master**

rkt